- 1970 में संशोधन करना होगा। मुख्य संबोधन पेटेंट कराने की मुजाइश, संरक्षण की शतों, ग्रनिवार्य लाइसेंसीकरण, इत्यादि के सबंध में होंगे।
- (ग) ग्रीर (घ) पेटेंट ग्रिधिनियम, 1970 में यह व्यवस्था है जिसके अधीन बास्तविक और पहला अविष्कारक अथवा उसका उत्तराधिकारी श्रथया कानूनी प्रतिनिधि भारत में पेटेंट के लिए भावेदन कर सकता है। पेटेंट अधिनियम के उपबन्धों के भ्रनुसार विदेशी राष्ट्रिक द्मौर विदेशी कंपनियाँ भी भारत में पेटेंट के लिए ग्रावेदन कर सकती हैं।

Disinvested shares of $P.S.U_S$

- 461. SHRI JALALUDIN ANSARI; Will the PRIME MINISTER be pleased to state:
- (a) the names of Public Sector Undertakings (PSUs) whose equity has been disinvested by Government in part during last five years with the details of 'number of equity shares so disinvested, their face value and the price at which each such share was disinvested, PSU-wise;
- (b) the names of Stock Exchanges in which such shares have been listed and the respective dates of listing of such shares, PSU-wise and relevant Stock Exchangewise;

- (c) the present quotations of the said shares on leading stock exchanges, sharewise and Stock Exchange-wise;
- (d) the number of shares lodged for transfer with each of the said PSUs since their disinvestment by Government up-to-date, month wise;
- (e) whether the said PSUs have appointed any Registrars and Transfer Agents (RTAs) for handling the huge volume of such transfer work, if so the names and addresses of such RTAs PSU-wise and their respective dates of appointment as such; and
- (f) the details of remuneration being paid by the said PSUs to their so appointed RTAs, RTA-wise?
- THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI KRISHNA SAHI): (a) The Government has disinvested the shares of PSUs in the years 1991-92, 1992-93 and 1993-94 and the PSUwise details are at Statement I, II & HI. The face value of the shares of each PSU was Rs.
- (b) and (c) The information is being collected and will be laid on the table of the
- (d) to (f) The efforts in collecting the information upto date may not be commensurate with the cost and the purpose for which it may be used.

Statement-I List of PSUs whose shares have been disinvested in 1991-92.

SI. Name of the PSE No		No. of Shares sold (in lakhs)	
I	2	3	
1	Hindustan petrolem corpn Ltd	127.68	
2	Indian Railway Construction Co. Ltd.	0.13	
3	Minerals & Metals Trading Corpn	3.34	
4	Bharat Petroleum Corpn. Ltd	100.00	
5	Bharat Earthmovers L.td	60.00	

205	Written Answers	[28 JULY 1994]	to Questions 206
1	2		3
6 Vde	esh Sanchar Nigam Ltd.		120.00
7 sates	trading corpn		23.93
8 Bhar	t Heavy Electricals		489.52
9 shipp	oing Corpn of India		522.46
10 In	dian petrochenieads corpn	. Ltd	372.00
11 H N	AT Ltd		42.68
12 Di	redging Corpn. Ltd.		4.02
13 B	harat Electronics Ltd		160.00
14 onn	in Refinieris Ltd		42.19
15 Ir	ndian Telephone Industrie	s Ltd.	175.38
16 And	drew yule		10.15
17 Hi	industan Organic Cnenica	lals Ltd	98.70
18 Hi	industan Cables Ltd		16.69
19 mad	drs Refineries Ltd		193.16
20 M	ahanagir Telephone Nigir	n Ltd	1200.00
21 R	isitriya Oneicals & Ferc	itizes Ltd.	311.36
22 stee	el Authority of India Ltd		1990.75
23 N	eyveli Ligiite Corporation	1	717.91
24 Ney	yveli Aluminium co Ltd		351.00
25 Hi	industan Zinc Ltd		807.46
26 Bo	ongaigaon Refineries & P	etrochemicals Ltd.	399.61
27 Nat	ional Fertiizers Ltd		111.63
28 Fe	ertilizers & Cnenicals (Tr	avancore) Ltd.	52.32
29 Hi	industan photofilm mig.oc	o. Ltd	191.90
30 CM	IC Ltd		25.28
			8721.25

As in 1991-92 the shares were sold in bundles, the PSU-wise sales price is not ava'lable. The total amount realised by sale of shares in 1991-92 was Rs. 3038 crores and the average pr.Ce Aare works out to Rs. 34.83.

Statemat-IIPSU-wise shares sold during 1992-93

SI. Name of PSU No.	No. of shares	Average Price per share	
1 2	3	4	
1 Bharat Heavy Electricals Ltd.	1117000	73.52	
2 Bongaigaon Refineries & Petrochemicals Ltd.	10791000	42.07	
3 Hindustan Copper Ltd.	3411007	23.61	
4 Hindustan Zinc Ltd	20973800	38.88	
5 HMT Ltd.	4228000	55.31	
6 Indian Telephone Industries Ltd	1700000	91 94	
7 National Aluminium Co. Ltd.	129885000	18.80	
8 Neyveli Lignite Corpn.	23574200	21.62	
9 National Mineral Dev. Corpn.	2140000	83.53	
10 Bharat Petroleum Corpn. Ltd.	5000000	662.36	
11 Fertilizers & Chemicals (Travancore) Ltd.	500000	26.00	
12 Hindustan Petroleum Corpn. Ltd.	6384000	519.82	
13 National Fertilizers Ltd.	300000	24.00	
14 Rashtriya Chemicals & Fertilizers Ltd.	70237400	29.6?	
15 Steel Authority of India Ltd.	2198670 00	31.84	
16 State Trading Corporation	300000	75.00	

State mentIIISummary of disinvestment of P.S.U, shares March, 1994

Name of P.S.U.	No. of shares sold (in lakhs)	Average Price per share (Rs.)
1- Bharat Electronics Ltd.	33.10	142.51
2. Bharat Earthmovers Ltd	15.00	321.80
3. Bharat Heavy Electricals Ltd.	269.23	111.92
4. Hindustan Pecroleum Corporation Ltd.	44.69	1260.09
5. Mahanagar Telephone Nigam Ltd.	774.37	171.88
6. National Aluminium Corpn. Ltd	0.30	32.00